

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar Vigilance at Srinagar)

To

All the Pr. District and Sessions Judges,
Jammu and Kashmir State.

No: *U25/R.V* Dated: *23-10-2018*

Sub: - Judgment dated 28.03.2018 passed by the Hon'ble Supreme Court in Criminal Appeal Nos. 1375-1376 of 2013 titled Asian Resurfacing of Road Agency Pvt. Ltd. Anr Vs. Central Bureau of Investigation.

Sir,

The Hon'ble High Court vide circular No. 76 dated 26.4.2018 impressed upon all the courts under the jurisdiction of High Court of Jammu and Kashmir to implement letter and spirit the directions of the Hon'ble Supreme Court passed in the above mentioned judgement.

You are requested to send the report of all the courts located within your respective district in the light of the aforesaid circular. The needful be done within a period five days positively. The copy of the circular is enclosed for ready reference.

Yours faithfully,

Puneet Gupta
(Puneet Gupta) *23/10/18*
Registrar Vigilance